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**NOTES:**

1. In case where it is not possible to assess the value accurately, the approximate value in relation to present revenue to present condition may be indicated.
2. Includes short term lease, disas.
3. The declaration forms required to be filled in and submitted by every member of class I and class II (group A and group B) services under rule 1(3) of the Central Civil Services (Conduct) Rules, 1955 from rule 8(1)(b) of the CCS (Conduct) Rules, 1954 on the first appointment to the service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any members of his family or in the name of any other person dependent on government servant.

**Date:**

**Signature:**

**Remarks:**

- Acquired: Wherefrom acquired, person with details of date of acquisition and purchase and mortgage, if any.
- Present Value: Present value of property.
- Present Rent: Present rent for property.
- Grade Pay: Grade pay of officer.
- Date of Birth: Date of birth of officer.
- Designation: Designation of officer.
- Name of Office: Name of office of officer.
- Service: Service of officer.